

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

MISCELLANEOUS APPLICATION .....Diary No(s).21994/2022 In  
C.A.No.8625/2019

JAIPUR VIDYUT VITRAN NIGAM LTD.

Petitioner(s)

VERSUS

ADANI POWER RAJASTHAN LTD.

Respondent(s)

IA No.98124/2022 - CLARIFICATION/DIRECTION  
IA No.108617/2022 - CONDONATION OF DELAY IN FILING)

Date : 09-01-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Dushyant Dave, Sr. Adv.  
Mr. Kartik Seth, Adv.  
Mr. Anshul Chowdhary, Adv.  
Mr. Prashanth R. Dixit, Adv.  
Ms. Arushi Rathore, Adv.  
Mr. Abhishek Kandwal, Adv.  
Mr. Mahesh Bhati, Adv.  
Mr. Saurabh Chaturvedi, Adv.  
For M/S. Chambers Of Kartik Seth, AOR

For Respondent(s) Mr. Gourab Banerji, Sr. Adv.  
Mr. Mahesh Agarwal, Adv.  
Ms. Poonam Sengupta, Adv.  
Mr. Arshit Anand, Adv.  
Mr. Shashwat Singh, Adv.  
Ms. Sakshi Kapoor, Adv.  
Mr. Saunak Rajguru, Adv.  
Mr. Sidharth Seem, Adv.  
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 17.01.2024 before a Bench of which one of us  
(Pamidighantam Sri Narasimha, J.) is not a member.

(SATISH KUMAR YADAV)  
DEPUTY REGISTRAR

(VIDYA NEGI)  
ASSISTANT REGISTRAR

